GOVERNMENT OF INDIA FINANCE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6777
ANSWERED ON:09.05.2003
RECOMMENDATION OF OFFICIAL LANGUAGE IMPTEMENTATION COMMITTEE
JAYABEN B. THAKKAR

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the banks and financial institutions fully comply with orders relating to recommendations of the Official Language Implementation Committee;
- (b) if not, the reasons therefor, and
- (c) the steps proposed to be taken by the Government for cent per cent use of Hindi in the banking sector and financial institutions?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) and (b) Banks and Financial Institutions by and large comply with the recommendations of the Official Language Implementation Committee.
- (c) With a view to ensuring compliance of the Constitutional and legal provisions regarding Official Language and to promote the use of Hindi in Public Sector Banks and FinancialInstitutions Government of India and Reserve Bank of India have been making various efforts. The Annual Programme of the Department of Official Language is circulated among all PublicSector Banks and Financial Institutions to achieve the targets prescribed. The QuarterlyProgress Report regarding the use of Hindi of Public Sector Banks and Financial Institutions are reviewed regularly and shortcomings are brought to the notice of the concerned. Regular inspections of Public Sector Banks and Financial Institutions are carried out by the Department of Official Language, Banking Division and Reserve Bank of India to make an assessment of the implementation of the various requirements of the Official Language Policy. Banking Division, Reserve Bank of India and all Public Sector Banks and Financial Institutions have their ownOfficial Language Implementation Committees, which meet regularly to review the progress made in the use of Hindi. These efforts accelerate the progressive use of Hindi in Public Sector Banks and Financial Institutions.